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SLP(Crl.)... 9034 OF 2002

ITEM No.12

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Crl.M.P.9034

Petition(s) for Special Leave to Appeal(Crl.)...../2002

(From the judgement and order dated 11/01/2002 in CRLA 91/97
of The HIGH COURT OF DELHI AT N. DELHI)

NARCOTICS CENTRAL BUREAU

Petitioner (s)

VERSUS

SUKH DEV RAJ SODHI

Respondent (s)

(With Crl.M.P. No 9034/2002 for c/delay in filing SLP)

Date : 22/10/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr.K.K. Sood, ASG
Ms.Binu Tamta,Adv.,
Ms. Sushma Suri,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Delay condoned.
Leave granted.
Issue bailable warrant for a sum of Rs.5,000/-.

.SP1

(Vijay Kumar Sharma)
Court Master

(V.P. Tyagi)
Court Master